

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2945 of 2020

Phatik Chandra Mahato ...Petitioner  
-V e r s u s-  
The State of Jharkhand ... Opp. Party

**CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR**

For the Petitioner :- Mr. Rohit Roy, Advocate  
For the State :- Mr.R.R.Ravidas, A.P.P.

02/09.09.2020

The present case is taken up through video conferencing.  
Call for the case diary from the concerned court below.  
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**(Rajesh Shankar, J.)**

Ritesh/